

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): Yes, Sir.

(b) In the accident one person died, two were seriously injured, twenty-two received minor injuries and no one is reported to be missing.

(c) It has been reported that the Collector of District Surguja has asked the concerned Sub-Divisional Magistrate to inquire into the matter.

(d) The Committee on Safety in coal mines, which submitted its report in August, 1979 has made wide ranging and comprehensive recommendations covering various aspects of safety in coal mines. These have been accepted and are being implemented. As a result of measures taken to improve safety conditions in coalmines the rate of accidents has declined.

Memorandum from Refugee Settlers of Malkangiri Zone of Dandakaranya Project

1083. SHRI HARKISHAN SINGH SURJEET: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government have received a memorandum dated 14th May, 1980 from the refugee settlers of Malkangiri Zone of Dandakaranya Project (Orissa) about encroachment by local Adibasis on the land allotted to the refugees; and

(b) if so, what steps have been taken by Government to protect the legitimate interests of the settlers?

THE DEPUTY MINISTER IN THE MINISTRY OF SUPPLY AND REHABILITATION (SHRI P. K. THUNGON): (a) Yes, Sir

(b) The settlers of village MPV—27 from whom the representation was received have since been allotted alternative lands in lieu of lands encroached by local tribals. At the same time, matter had been taken up

with the Government of Orissa who have agreed not to allow lawlessness to spread in the matter of encroachments and to take effective action against the encroachers. Further, time lag between allotment and occupation of land by settlers is being minimised to prevent encroachments in future.

Installation of third generation computer at Asansol

1084. SHRI SYED SHAHEDUL-LAH: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that a third generation computer has been installed by the Eastern Coalfields at Asansol;

(b) if so, whether it has been done in accordance with the recommendation of the Committee on Automation;

(c) if the answer to part (b) above be in the negative, the reasons for the same; and

(d) what will be the impact of installation of the above-mentioned computer on the present and future job potential of the Eastern Coalfields Limited?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) No, Sir. Only Mini computer has been procured by Eastern Coalfields Limited but not installed so far.

(b) Yes, Sir.

(c) Does not arise.

(d) Since the computer will be used for statistical data storage and processing etc. for management information system, it is unlikely to affect present and future job potential.

Strike at Mangalore Chemicals and Fertilizers Factory

1085. SHRI B. IBRAHIM: Will the Minister of PETROLEUM CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government are aware of the recent strike at the Chemicals